# GOVERNMENT OF INDIA MINISTRY OF COAL RAJYA SABHA UNSTARRED QUESTION No.650 TO BE ANSWERED ON 08.02.2019

## Production of coal by CIL

# 650. SHRI ANIL DESAI: SHRI SANJAY RAUT:

Will the Minister of COAL be pleased to state:

- (a) whether the coal production by Coal India Limited (CIL) is not adequate and unable to meet the demands of power plants, both in the public sector and private sector;
- (b) if so, the reasons therefor;
- (c) whether the Ministry is thinking of importing coal to meet the demands of power plants; and
- (d) if so, by when and if not, the reasons therefor?

## **ANSWER**

# MINISTER OF RAILWAYS, COAL, FINANCE AND CORPORATE AFFAIRS (SHRI PIYUSH GOYAL)

(a)&(b): Coal India Limited (CIL) has increased its production from 462.41 Million Tonnes (MT) in 2013-14 to 567.36 MT in 2017-18 (four years), an absolute increase of 105 MT as compared to increase of coal production of 31.15 MT between 2009-10 and 2013-14 (four years).

In the current year during April-January 2019, coal production of CIL was 469.67 MT with a growth rate of 6.6% over the corresponding period of previous year.

Further, in the current fiscal, till April-January 2019, CIL have registered a growth of 4.6% in coal offtake by achieving a dispatch of 497.04 MT against the dispatch of 475.09 MT in the corresponding period of previous year. CIL Sources have supplied 401.23 MT of coal to power sector in April-January 2018-19 registering a growth of 7% over the corresponding period of previous year.

During the period April-January 2018-19, total coal based generation has been 98.88% of the programme generation with a growth of 5.4% over the corresponding period of last year. This has been possible due to increased supply of coal to the power sector which was resulted in 20.21 MT coal stock at power house end as on 31-01-2019 as against the stock of 14.48 MT on 31-01-2018 thereby registering an increase of 39.57%.

**(c)&(d):** As per the current import policy, coal is kept under Open General License (OGL) and consumers are free to import coal from the source of their choice as per their contractual prices on payment of applicable duty. The Government does not interfere in import of coal.

The imported coal quantity of 2017-18 at 208.27 MT is less than the imported quantity of 2014-15 which stood at 217.78 MT even as power generation and industrial activities grew substantially after 2014-15.

The entire demand of coal is not met from domestic production as the supply of high quality coal/ coking coal (low-ash-coal) in the country is limited and thus no option is left but to resort to import of coking coal.

Therefore, coking coal will continue to be imported as there is limited availability of coking coal in the country. Further, power plants designed on imported coal will also continue to import coal.

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